

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 12

MA 1544/2019 MA 3216/2019 CA 40/2020 CA 473/2020 IA 28/2021

In CP 1498/2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **22.12.2023**

NAME OF THE PARTIES: **ITC LTD & ANR V/s Hotel Leela Ventures**
Ltd. & ORS.

Section 242(4),241- 242 of the Companies Act, 2013

ORDER

MA No. 1544/2019 –

1. Mr. Darius J Khambata, Senior Counsel a/w Mr. Soli Cooper, Senior Counsel a/w Mr. Yohan Gooper, Ms Yagandhara K., Mr. Tushar a/w Ms. Sneha Jaisingh, Advocate a/w Ms. Alvina Godwin, Advocate i/b Bharucha & Partners appeared for the Applicant.
2. Mr. Ravi Kadam, Senior Counsel a/w Mr. Rohan Kadam, Advocate, Ms. Gauri Joshi, Advocate i/b Ganesh & Co. appeared for the Respondent nos. 2, 3, 7 to 14.
3. Mr. Ashish Kamath, Senior Counsel a/w Mr. Areez Gazdar, Advocate, Mr. Athman Khilji, Advocate i/b Veritas Legal appeared for the Respondent no. 1.
4. Mr. Rohit Gupta, Advocate a/w Ms. Shobhana Narayan, Mr. Ravitej Chilumuri, Ms. Radhika Kulkarni, Advocate i/b Khaitan & Co. appeared for the Respondent no. 16.

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5. Heard Senior Counsel appearing for the parties on MA No. 1544/2019 and **Reserved for Order.**
6. All parties can file short notes of the arguments not more than 4 pages within one week.
7. Parties are directed to supply the copies of the synopsis, pleadings and applications (excluding annexures) in word copy format on email id. ncltmum001@gmail.com.

List remaining MAs'/CAs' on **24.01.2024** for hearing.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**

Sapna